

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO. 170/00015/2017

IN

ORIGINAL APPLICATION NO. 170/00837/2013

DATED THIS THE 25TH DAY OF JULY, 2017

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI P. K. PRADHAN, MEMBER (A)

1. Asha. G.

W/o. late R. Jagadeeshan,
D. No. 26, 'Ravi Nilaya'
Behind P.V. Palace Bakery,
Byrappa Circle,
T. Dasarahalli,
Bangalore-560 057

2. J. Shreyas,

S/o. late R. Jagadeeshan,
D. No. 26, 'Ravi Nilaya'
Behind P.V. Palace Bakery,
Byrappa Circle,
T. Dasarahalli,
Bangalore-560 057

... Petitioners

(By Advocate Shri A.S. Srinivasa)

Vs.

1. Smt. Jessy

The Director (Establishment),
Bureau of Indian Standards,
Manak Bhavan,
No.9, Bahadur Sha Jafarsha Marg,
New Delhi – 110 002.

2. Smt. Jessy Benny,

The Director,
Bureau of Indian Standards,

Bangalore Branch Office,
1st Stage, Peenya Industrial Area,
Tumkur Road,
Bangalore-560 058

...Respondents

(By M/s M.V. Kini & Co., Counsel for Respondent No.2)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

It appears that in Writ Petition No. 27424/2017 the order in OA No. 837/2013 is stayed. Therefore CP is dismissed with liberty. Notices are discharged.

(P. K. PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/